

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 30**

**CP (IB) No. 226/Chd/Pb/2022  
Under Section 94, IBC 2016**

**In the matter of:-**

Suman Nanda, PG,  
S. Nanda Industries Pvt. Ltd.

...Petitioner

**Present:** None for the petitioner.

List on 20.12.2023 for consideration.

Sd/-  
**(Rajeev Mehrotra)**  
**Member (Technical)**

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

October 27, 2023  
TNV